

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 45

MA 43/2017 MA 44/2017 In CP/213(MB)2017

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 06.05.2024

NAME OF THE PARTIES: GURINDER MOHAN SINGH NINDRAJOG
V/S HOVER AUTOMOTIVE INDIA PVT.
LTD.

Section 271-273 of the Companies Act, 2013

ORDER

1. Mr. Mahesh Dube, Advocate i/b Meraki Chambers appeared for the Petitioner.
2. Learned Counsel for the both parties by mutual consent submits that some documents are to be retrieved, accordingly, matter could not be argued today.
3. List this matter on **05.07.2024** for hearing.
4. Interim order passed vide order dated **19.04.2024** shall remain continued.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna